

DIVISION BENCH  
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/139(KB)2023  
IA(COMPANIES.ACT)/113(KB)2024,  
COMP.APPL/106(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SAVITRI PROPERTIES PVT LTD VS VINAYAK IRON AND COKE PRIVATE LIMITED.</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mrs. Smita Das De, Adv. ] For the Official Liquidator  
Mr. Prathik Choudhury, Adv. ] For the Erstwhile Director  
Ms. Mahima Mukherjee, Adv. ] For the Intervener Applicant.  
Mr. Rahul Auddy, Adv. ] For Indian Overseas Bank

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30.08.2024**.

**Satyajit Roy  
(Court Officer)**